

National Company Law Tribunal

Allahabad Bench

CP NO. 100/ND/2013.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Proview Risabh Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of Companies Act, 1956.

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	Res. 1, 2 (Adv LRs) 8 R-3	Nalini
2.	MS. NALINI	ADV		

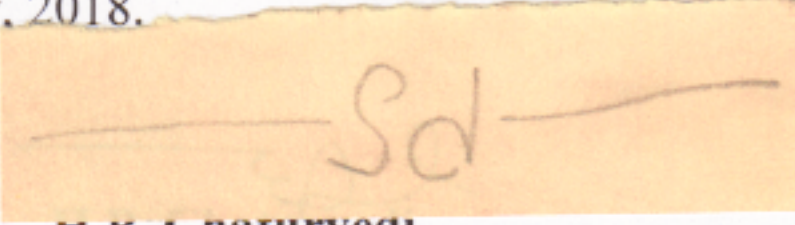
C.P. No.100/ND/2013

None for the petitioner. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent is present. He informs that settlement talks are still going on. Hence, the matter is listed for reporting settlement or for hearing.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)